

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.204- CP(IB)/26(AHM)2023  
ITEM No.205- Intrv.Pet/10(AHM)2024  
in  
**CP(IB)/26(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Shrinath Ji Spintex Private Limited

.....Applicant

V/s

Shantilal Parbatbhai Lakkad To Sunrise Ginning Private Limited

.....Respondent

(Personal Guarantors )

**Order delivered on: 03/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak

For the Respondent

: Ms. M.A. Gogia, Adv. for SBI

For PG

: Mr. Yuvraj Thakore, Adv.

**ORDER**

**CP(IB)/26(AHM)2023 & Intrv.Pet/10(AHM)2024**

Heard Ld. Sr. Counsel for the applicant and respondent. Parties are directed to file written submissions not more than two to three pages within one-week.

List for compliance on 12.07.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**